

ITEM NO.1745

IN COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 13-01-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
[IN CHAMBERS]

For Appellant(s) Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel appearing for the appellant-State submits  
that today morning he has filed fresh addresses of the respondents  
through e-filing.

Accordingly, Registry to issue notice.

(RASHMI DHYANI PANT)  
COURT MASTER

(POONAM VAID)  
COURT MASTER